

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 1191/2016**

New Delhi this the 30<sup>th</sup> day of March, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

R. S. Yadav, Aged -53 years,  
S/o. Late Sh. Ramji Lal Yadav,  
Presently working as UDC in National  
Jalma Institute for leprosy & other Mycobacterial diseases  
Tajganj, Agra-282 004.  
R/o 29, Shatrujeet Nagar, Defence Colony,  
Agra (U.P.) .....Applicant

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Indian Council for Medical Research  
Through the Director General  
V. Ramalingaswami Bhawan, Ansari Nagar,  
New Delhi-29.
2. The Director,  
National Jalma Institute for leprosy & other  
Mycobacterial diseases, Tajganj,  
Agra-282 004.
3. Smt. Gurdeep Kaur,  
Assistant,  
National Jalma Institute for leprosy & other  
Mycobacterial diseases, Tajganj,  
Agra-282 004. ....Respondents

**O R D E R (O R A L)**

**Justice M. S. Sullar, Member (J)**

Having heard the learned counsel for the applicant, having gone through the records with his valuable assistance, the main O.A is hereby disposed of with a direction to the respondent no. 1 to decide the representation dated 22.02.2016 filed by the applicant, by passing a speaking and reasoned order within a period of two months from the date of receipt of a certified copy of this order.

(Shekhar Agarwal)  
Member (A)

/Maya/

(Justice M. S. Sullar)  
Member (J)